

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1319

ANSWERED ON:04.03.2010

FREE LEGAL AID TO POOR

Hussain Shri Syed Shahnawaz;Pratap Narayanrao Shri Sonawane

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the funds provided by the National Legal Services Authority (NALSA) to each State Legal Services Authority to provide free legal aid to the poor during the last three years;
- (b) whether the Government proposes to increase the limit of free legal aid to poor; and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): A statement is attached.

(b) & (c): The categories of persons entitled to free legal services are prescribed in Section 12 of the Legal Services Authorities Act, 1987. Action has been initiated to amend the aforesaid Section to expand the beneficiaries for free legal services.